## Central Administrative Tribunal Principal Bench, New Delhi

O.A.No.2749/2004

Thursday, this the 18th day of November 2004

## Hon'ble Shri Justice V. S. Aggarwal, Chairman Hon'ble Shri S. K. Naik, Member (A)

Dr. Babu Ram S/o Shri Munna Lal R/o 132/D-10 Sector-7 Rohini, Delhi-85

.. Applicant

(By Advocate: Ms. Sindu)

Versus

- U.O.I., Ministry of Agriculture Govt. of India, Krishi Bhawan, New Delhi-1
- U.G.C.
  Bahadur Shah Zafar Marg, New Delhi-2
- 3. Director-General ICAR, Krishi Bhawan, New Delhi-1
- 4. Chairman ASRB, Krishi Anusandhan Bhawan Pusa, New Delhi-12
- 5. Director IARI, New Delhi-12
- Dr. T.B.S. Rajput
  IARI, WTC, PUSA
  New Delhi (In representative capacity)
- 7. Dr. R.K.Sharma IARI, WTC, PUSA New Delhi (in representative capacity)

..Respondents

## ORDER (ORAL)

## Justice V. S. Aggarwai

Learned counsel for applicant states that she may be permitted to withdraw the present petition with liberty to challenge the guide-lines/policy independently.

Allowed as prayed. Dismissed as withdrawn.

(S. K. Naik) Member (A)

(V. S. Aggarwal) Chairman

/sunil/